CONSTITUTION (AMENDMENT) BILL*

(Insertion of new article 16A)

DR. KARNI SINGH (Bikaner): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. KARNI SINGH · 1 introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new articles 23A and 23B)

DR. KARNI SINGH (Bikaner): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

DR. KARNI SINGH: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 335)

SHRI S. M. SIDDAYYA (Chamarajanagar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI S. M. SIDDAYYA: I introduce the Bill.

18.10 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 338)

SHRI S. M. SIDDAYYA (Chamarajanagar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI S. M. SIDDAYYA . I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Insertion of new articles 330A und amendment of article 332 etc.)

SHRI S. M. SIDDAYYA (Chamarajanagar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amond the Constitution of India."

The motion was adopted.

SHRI S. M. SIDDAYYA: I introduce the Bill.

CIVIL AVIATION (LICENSING) BILL*

SHRI S. C. SAMANTA (Tamluk): I beg to move for leave to introduce a Bill to provide for the licensing of certain flying

^{*}Published in Gazette of India Extraordinary Part IL, section 2, dated 2.4.71.